

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 118**  
**TA (IBC)- 22(PB)/2024**

**IN THE MATTER OF:**

Apple Sponge & Power Limited  
v.  
Punjab National Bank

.... Petitioner  
.... Respondent

**Order Under Rule 16 (d) of NCLT Rules, 2016**

**Order delivered on 26.04.2024**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**HEARING HYBRID MODE (PHYSICAL & VC)**

**PRESENT:**

For the Petitioner : Adv. Aastha Gumbea  
For the Respondent :

**ORDER**

Issue notice of this application to all the Respondent(s) by all modes,  
returnable by **17.05.2024**.

List the matter on **17.05.2024**.

**-Sd/-**  
**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**

26.04.2024  
Lalit